COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 77 OF 2015 & IA NO. 118 OF 2015

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Global Energy Pvt. Ltd. ...Appellant(s)

Vs.

Meghalaya Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Apoorva Misra

Mr. Kunal Kaul for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.07.2017**.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt